

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. Ind-3586/252/HDB/2017
NAME OF THE COMPANY	Nova Green Power Solutions Private Limited
NAME OF THE PETITIONER(S)	Nova Green Power Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	COMPANY SECRETARY IN PRACTICE	Saurabh.poddar1977@gmail.com, 9581186280	S. Poddar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Saurabh Poddar, learned PCS for the Petitioner and he is requested one week time to comply the objections. Post the case on 13.12.2017.

Member (Technical)

Member (Judicial)